## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/188/CAA/2017

PETITION NUMBER

NAME OF THE TRANSFEROR1

NAME OF THE TRANSFEROR2

NAME OF THE TRANSFEROR3

: ANDHRA PRADESH

: MAHARASTHRA

: SHRIRAM CHITS TAMIL NADU PVT LTD

NAME OF THE TRANSFEREE

: KARNATAKA

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Senior Council

Mr. R. Murcui

Jar

Paueta Mohan

Paritra Venlcatiswaran

Council for the Applicant

**ORDER** 

Heard the Senior Counsel representing the applicant company. Order is reserved.

- Sdr

K Anantha Padmanabha Swamy Member (Judicial)